

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2202**  
TO BE ANSWERED ON THE 14<sup>TH</sup> MARCH, 2023

**SMALL AND MARGINAL FARMERS UNDER PMFBY**

2202. COL. RAJYAVARDHAN RATHORE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of marginal and small farmers insured under the Pradhan Mantri Fasal Bima Yojana (PMFBY) in the country as of 2023, State-wise particularly in Rajasthan;
- (b) whether climate change is leading to new diseases affecting crop health and farm-insurance claims have risen due to extensive crop damage caused by extreme weather conditions;
- (c) the details of the sums paid as insurance payouts to farmers affected by the above, year-wise and State-wise for the past three years; and
- (d) the number of farmers claiming farm insurance due to crop damage in the past three years and the average per capita compensation paid to them, year-wise?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d) : State-wise details of small & marginal farmers applications enrolled during 2022-23 under Pradhan Mantri Fasal Bima Yojana (PMFBY) are given in **Annexure-I**.

It is true that the climate change is affecting the crop health and production. But Government is committed to provide financial security to farmers against the crop loss due to adverse climatic conditions. In order to secure the farmers against the crop yield losses due to natural risks/calamities, adverse weather conditions, pests & diseases etc. two major crop insurance schemes namely, Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS) are being implemented by the Government. PMFBY provides comprehensive risk coverage from pre-sowing to post harvest losses against non-preventable natural risks. The RWBCIS provides indemnification for likely crop losses due to deviation in weather indices.

Only those farmers who insure their crops under the PMFBY/RWBCIS are eligible for the claims in case of any damage occurred to their crops as per the procedure defined in the Operational Guidelines of the Scheme, therefore, the question of per capita compensation does not arise. State-wise details of farmer applications enrolled, farmer applications paid claims and claims paid during 2019-20 to 2021-22 under PMFBY are given in **Annexure-II**.

<b>Number of Small and Marginal farmer applications under PMFBY for year 2022-23</b>		
<b>State</b>	<b>Small Farmers</b>	<b>Marginal Farmers</b>
ASSAM	1,52,379.00	74,845.00
CHHATTISGARH	7,23,796.00	2,74,862.00
GOA	47.00	24.00
HARYANA	4,03,871.00	1,64,506.00
HIMACHAL PRADESH	95,178.00	57,383.00
JAMMU AND KASHMIR	26,737.00	12,770.00
KERALA	59,072.00	20,096.00
MADHYA PRADESH	41,07,057.00	11,44,525.00
MAHARASHTRA	7,75,913.00	1,08,588.00
MANIPUR	80.00	118.00
MEGHALAYA	21.00	46.00
ODISHA	1,33,957.00	32,836.00
PUDUCHERRY	22,592.00	1,386.00
RAJASTHAN	91,85,947.00	35,47,106.00
SIKKIM	686.00	787.00
TAMIL NADU	54,14,756.00	5,78,402.00
TRIPURA	1,02,062.00	15,569.00
UTTAR PRADESH	12,30,460.00	6,87,789.00
UTTARAKHAND	1,21,399.00	29,062.00
<b>Grand Total</b>	<b>2,25,56,010.00</b>	<b>67,50,700.00</b>

## Annexure-II

Details of State wise farmer Applications and Claims paid under PMFBY from 2019-20 to 2021-22									
State	2019-20			2020-21			2021-22		
	Farmer Applications (In Lakhs)	Claims Paid (In Cr)	Farmer Applications paid claims (In Lakh)	Farmer Applications (In Lakhs)	Claims Paid (In Cr)	Farmer Applications paid claims (In Lakh)	Farmer Applications (In Lakhs)	Claims Paid (In Cr)	Farmer Applications paid claims (In Lakh)
A & N Islands	0.001	0.000	0.000	0.003	0.000	0.000	0.005	0.000	0.000
Andhra Pradesh	27.88	1253.33	12.70	NI			NI		
Assam	10.06	89.07	1.70	16.60	112.48	2.50	10.67	0.00	0.00
Chhattisgarh	40.20	1302.08	15.07	51.63	884.05	18.00	58.38	1396.20	26.51
Goa	0.009	0.007	0.005	0.001	0.000	0.000	0.001	0.000	0.000
Gujarat	24.81	111.68	0.93	NI			NI		
Haryana	17.11	937.72	5.61	16.51	1160.46	4.64	14.50	1651.79	6.45
Himachal Pradesh	2.84	67.50	1.80	2.41	44.54	1.36	2.34	12.77	0.66
Jammu & Kashmir	NI			NI			0.91	54.52	0.27
Jharkhand	10.92	*		NI			NI		
Karnataka	19.84	1498.87	8.78	16.07	1020.47	7.01	19.34	1452.75	10.98
Kerala	0.58	88.92	0.48	0.76	124.49	0.62	0.99	39.00	0.35
Madhya Pradesh	82.38	6194.79	31.45	84.39	7780.48	51.08	92.68	0.01	0.00
Maharashtra	145.66	6748.34	88.29	124.10	1324.16	15.96	99.01	4374.00	66.15
Manipur	0.033	1.139	0.032	NI			0.028	1.475	0.020
Meghalaya	0.01	0.18	0.01	0.001	0.073	0.001	NI		
Odisha	48.79	1157.93	12.09	97.53	571.41	16.21	81.56	996.58	27.78
Puducherry	0.120	7.126	0.095	0.110	0.550	0.003	0.357	0.000	0.000
Rajasthan	86.17	4993.05	26.02	107.60	4306.85	25.20	344.63	3382.28	84.38
Sikkim	0.000	0.000	0.000	0.001	0.022	0.000	0.023	0.502	0.011
Tamil Nadu	38.94	1214.00	18.55	59.30	2619.91	40.14	60.47	494.67	15.33
Telangana	10.34	506.10	3.22	NI			NI		
Tripura	0.36	0.81	0.09	2.57	2.60	0.37	3.36	0.00	0.00
Uttar Pradesh	46.98	1084.56	9.34	41.90	506.99	6.40	40.68	954.34	10.29
Uttarakhand	2.13	103.24	0.97	1.71	134.86	1.05	1.83	109.91	1.12

NI : Not Implemented. \* Claims not paid as State share of subsidy is pending.

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